

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**46. Company Petition/208/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Rajendra Jain  
Vs.  
Goodwill Theatres Private Limited**

**Section: 241(1), Sec. 242(4), Sec. 243(1) (b), Sec. 244(1) of  
Companies Act, 2013**

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**ORDER**

Counsel, Dimple Vora a/w Riddhi Shah appeared for the Petitioner,  
Counsel, Raksha Thakkar appeared for the Respondent no. 1 and  
Counsel, Mahesh Karule appeared for the Respondent nos. 2 to 11.  
Counsel for the Petitioner has pointed out that Petitioner no. 2 has died,  
and she is intended to amend the present Application positively before  
the next date of hearing. It has further been pointed out that reply has  
not yet been filed and settlement terms are going to be placed between  
the parties. At request of the Counsel for the parties list this matter for  
further consideration on **08.07.2024**.

**Sd/-**

**ANIL RAJ CHELLAN  
Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER  
Member (Judicial)**